## **National Company Law Tribunal**

## Allahabad Bench

CONO. 43/ALD/2017, EPNO. 59/ALD/ ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE COMPANY: M/S. Auxin Engineering Ltd.

SECTION OF THE COMPANIES ACT: U/S 230/232 OF the Company Act, 2013

SI. NO.

Designation

Representation

1. Rahul Agamad Advocate Refitioner Representation Religional Religioner Reli

## CA. No.43/ALD/2017, CP No.59/ALD/2017

Advocate, Sri Rahul Agarwal for the petitioner. Sri M.K.Bagri, learned OL for Central Govt.

In the present matter the affidavit of the RD (NR) as well as report of OL is already find place. The argument in respect of proposed company scheme are heard. The order is reserved.

Date: 17.08.2017

Shri H.P. Chaturvedi (Member (Judicial)

Typed by P.K.Jyoti